

HIGH COURT OF JAMMU AND KASHMIR.

(Office of the Registrar General at Srinagar)

To

All the Principal District and Sessions Judges,
State of Jammu and Kashmir.

No. 17793/sts

Dated:- 10-8-2017

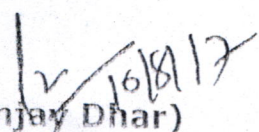
Subject: - Collection of information/ data on pendency of cases as on 30.06.2017 in respect of District and Subordinate Judiciary.

Sir/Madam

As desired, you are requested to furnish the consolidated information regarding the Traffic Challans which pertain to the courts subordinate to you . The requisite information be sent to this registry on or before 16.08.2017 positively by e-mail hcjmu@nic.in or by Tele. Fax No. 0194-2506639 as per the proforma mentioned below:

Number of traffic challan cases as on 01.01.2017	Institution of traffic challan cases during the year 2017	Disposal of traffic challan cases during period 01.01.2017 to 30.06.2017	Total pending traffic challan cases as on 30.06.2017

Yours faithfully


(Sanjay Dhar)
Registrar General

No. 17793-94/sts

Dated:- 10-08-2017

Copy to:

In-charge NIC, High Court, Srinagar for uploading the Same on the Official Website of High Court of J&K.